

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: MAY 23, 2023

No. 231/UHC/Admin.A-2/2023

Pursuant to the Government Notification No. 316/XXX(4)/2023-04(1)/2018-T.C. dated 22nd May 2023, Ms. Anjali Benjwal, direct recruit (Batch-2022) from the Bar to Uttarakhand Higher Judicial Service (HJS), in the pay scale of ₹ 144840-194660 (J-5) is posted as Additional District & Sessions Judge, Tehri Garhwal in the vacant Court.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-

(Anuj Kumar Sangal)
Registrar General

No.2522/UHC/Admin.A-2/Transf.-Posting/2023

Dated: May 23, 2023

Copy forwarded to:

1. All the District Judges of the State Judiciary for information.
2. **District Judge, Tehri Garhwal with the request to arrange Dias Training of Ms. Anjali Benjwal until she is called for Foundation Training at UJALA. During the Dias Training, she would be attached with parent Court in Civil as well as Criminal Side, various offices of Judgeship to acquaint herself about working of the offices. She is directed to read General Rules (Civil) & General Rules (Criminal) & various Circular Letters issued by the Hon'ble High Court. She shall maintain a training diary, which shall be perused by the District Judge time to time and shall be submitted to the Hon'ble Court alongwith comments, after completion of her Dias Training.**
3. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
4. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
5. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
6. All the Registrars of the Court and Officer on Special Duty (OSD/CPC) of the Court for information.
7. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
8. Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
9. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
10. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
11. Legal Advisor to H.E. the Governor of Uttarakhand for information.
12. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information **and with the request to prepare proposal of foundation training programme for the newly recruited officer.**
13. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
14. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
15. Chairman, State Transport Appellate Tribunal, Dehradun for information.
16. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
17. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
18. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
19. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
20. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
21. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
22. Deputy Registrar (Accounts) of the Court for information.
23. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.

24. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Haridwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
25. P.S. to Registrar General.
26. Chief Treasury Officer, Tehri Garhwal.
27. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
28. Ms. Anjali Benjawal, R/o- Chaudhary House, Near Head Post Office, Garden House Compound, Mallital, Nainital and also to e-mail on ***anjalibenjawal@gmail.com***.
29. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**